

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 99 of 2013**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd.**

**....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Vallinayagam for R.5

**ORDER**

It is represented that the reply has been filed by the Respondent.

Post the matter for hearing on **25.10.2013.**

**(V.J. Talwar)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**